

shortage of LPG in Maharashtra and particularly at Nagpur;

(b) if so, whether any concrete measures have been contemplated by the Government to meet the shortage of LPG;

(c) the details thereof;

(d) whether the Government also propose to take steps to enhance the production of Natural Gas in the country; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). The demand and the existing consumers of LPG in the State of Maharashtra, who are enrolled with the distributors of public sector oil companies, is by and large being met in full. Temporary backlogs that may arise are cleared by augmenting LPG supplies through operation of bottling plants for extended hours and on holidays and by arranging supplies from bottling plants in adjoining areas.

(d) and (e). The current production of natural gas of around 63 MMSCMD is likely to increase to 84 MMSCMD BY 2001-02 through development of new gas fields and additional development of some of the existing gas fields.

#### Transmission through Electronic Media

2282. SHRI DADA BABURAO PARANJPE : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the CSIR in collaboration with a HEAD Project of Canada has developed a programme of collection and transmission of information through electronic media; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). Publications and Information Directorate (now renamed as National Institute of Science Communication (NISCOM), a constituent unit of CSIR, is participating as lead organisation in AHEAD (acronym for Asian Health, Environmental and Allied Databases). AHEAD is an international consortium of eight Asian Institutions spread over six Asian countries engaged in dissemination of information on Environment, Health and Natural Products pertaining to the Asian region in the form of CD ROMs. It is envisaged to release three CD ROM Disks every six months. The Project is at present funded by the International Development Research Centre (IDRC), Canada.

#### Sale of Bitumen

2283. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) whether the Indian Oil Corporation sells bitumen to State Government's agencies at concessional rate;

(b) if so, the details thereof; and

(c) whether attention of the Union Government has been drawn to the alleged sale of bitumen by the Indian Oil Corporation, Calcutta against irregular allotment orders in the names of different agencies of Government of Bihar;

(d) if so, the details thereof; and

(e) the action taken or proposed to be taken against the guilty officials of the Indian Oil Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) No, Sir. The Indian Oil Corporation Limited (IOC) does not sell bitumen to State Governments' agencies at a concessional rate.

(b) Does not arise.

(c) to (e). Based on press reports, regarding alleged bitumen scandal in Bihar, IOC has started internal enquiry in the matter.

#### Sanitation Problem

2284. SHRI K.S.R. MURTHY : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the magnitude of the problem of sanitation in the country, State/UT-wise;

(b) the funds required to solve this problem; and

(c) the manner in which the Government propose to solve this problem?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Attached Statement I and II indicate the State/UT-wise population, covered with sanitation facilities in urban and rural areas respectively. The balance population, i.e. 49.74% in urban areas and 81.53% in rural areas in the country do not have the facility.

(b) and (c). A group was set up by the Government with Secretary (Health) as Convenor in 1994 to develop a Comprehensive National Programme on Sanitation and Environmental Hygiene. The Group has made detailed estimate of the overall development requirement upto 2025 AD. These are to be examined before a final view is taken on this issue.

## STATEMENT-I

## Urban Population Served with Sanitation Facilities as on 31.3.93

(Popln. in '000)

S. No.	State/UT	popln. covered with sewerage system	popln. covered with low-cost sanitation	Total popln. covered	%Age to urban popln.
1	2	3	4	5	6
1.	Total A.P.	1765	2370	4135	26.95
	Andhra Pr. - Phed	465	1481	1946	16.07
	Hyderabad City	1300	889	2189	67.62
2.	Arunachal Pradesh n	67	44	111	100.00
3.	Assam @ n	258	110	368	14.19
4.	Bihar	550	6364	6914	58.13
5.	Delhi n	4500	3000	7500	72.81
6.	Goa	130	105	235	46.44
7.	Gujarat	8868	5006	13874	91.71
8.	Haryana	1382	922	2304	59.62
9.	Himachal Pradesh	104	19	123	25.62
10.	J and K	185	15	200	9.85
11.	Total-Karnataka	7456	1785	9241	71.27
	Karnataka-URB. BD. Bangalore	3640	1560	5200	54.45
	Bangalore	3816	225	4041	90
12.	Kerala	195	5266	5461	66.45
13.	Madhaya Pradesh	965	435	1400	8.83
14.	Total-Maharashtra	16090	8424	24514	76.33
	Maharashtra-Urban Bombay n	8740	6219	14959	69.20
	Bombay n	7350	2205	9555	91
15.	Manipur	0	68	68	12.40
16.	Meghalaya	20	108	128	42.38
17.	Mizoram	0	11	11	6.28

1	2	3	4	5	6
18.	Nagaland	0	9	9	4.34
19.	Orissa	747	1190	1937	44.71
20.	Punjab	1890	746	2636	42.39
21.	Rajasthan	650	6455	7105	65.39
22.	Sikkim	35	68	103	52.82
23.	Total-Tamil Nadu	6752	974	7726	33.67
	Tamil Nadu-Twad n	3190	622	3812	20.03
	Madras City	3562	352	3914	100.00
24.	Tripura n	0	39	39	11.33
25.	Uttar Pradesh	5935	3957	9892	33.56
26.	Total W. Bengal	5322	2524	7846	40.41
	West Bengal	392	943	1335	17.77
	Calcutta-CMDA	4930	1581	6511	54.71
Total States		63866	50014	113880	50.06
<b>Union Territories</b>					
1.	A and N Islands n	0	77	77	85.55
2.	Chandigarh	617	0	617	100
3.	D and N Haveli	0	8	8	57.14
4.	Daman and Diu	0	0	0	0
5.	Lakshadweep	0	14	14	48.27
6.	Pondicherry	200	186	386	74.66
Total U.Ts		817	285	1102	85.16
Grand Total		64683	50299	114982	50.26

n - The Information of these States are of privious Years- viz. Arunachal Pr-1990, Bombay-1991, TWAD Bd.-1991, Tripura-1986, A and N Islands-1991.

@ - The figures for Assam State is less than those furnished in 1985. In regard to Sanitation, Director, MPL.ADMN.DEPT., Govt. of Assam has been requested to furnish the data.

Source : CPHEEO, Department of Urban Development.

## STATEMENT-II

## Rural Population Covered with Sanitation upto 1995-96

(Popln. in '000)

S.No.	State/UT	Through Government Programmes		Through Private Initiatives		Total	
		Popln. Covered	%age to rural popln.	Popln. Covered	%age to rural popln.	Popln. Covered	%age to rural popln.
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	3163.70	6.51	6195.90	12.74	9359.60	19.25
2.	Arunachal Pradesh	40.60	5.38	576.60	76.49	617.20	81.87
3.	Assam	205.90	1.03	11303.60	56.73	11509.50	57.76

1	2	3	4	5	6	7	8
4.	Bihar	2043.00	2.72	5519.90	7.36	7562.90	10.08
5.	Goa	58.60	8.49	278.20	40.32	336.80	48.81
6.	Gujarat	1095.10	4.05	5145.80	19.01	6240.90	23.06
7.	Haryana	1362.90	10.98	1769.30	14.26	3132.20	25.24
8.	Himachal Pradesh	1477.50	31.29	1550.60	32.84	3028.10	64.13
9.	J and K	236.20	4.02	1191.70	20.27	1427.90	24.29
10.	Karnataka	941.10	3.03	2729.50	8.79	3670.60	11.82
11.	Kerala	1150.70	5.37	10976.00	51.25	12126.70	56.62
12.	Madhya Pradesh	1890.40	3.72	3194.00	6.28	5084.40	10.00
13.	Maharashtra	1046.70	2.16	3792.30	7.84	4839.00	10.00
14.	Manipur	95.00	7.14	1259.30	94.58	1354.30	101.72
15.	Meghalaya	81.30	5.63	342.70	23.72	424.00	29.35
16.	Mizoram	33.00	8.89	357.30	96.09	390.30	104.98
17.	Nagaland	76.20	7.61	64.80	6.47	141.00	14.08
18.	Orissa	877.50	3.20	1631.50	5.95	2509.00	9.15
19.	Punjab	486.10	3.40	1550.50	10.85	2036.60	14.25
20.	Rajasthan	1486.90	4.38	4241.60	12.50	5728.50	16.88
21.	Sikkim	72.70	19.66	194.30	52.59	267.00	72.25
22.	Tamil Nadu	2579.80	7.01	3252.60	8.84	5832.40	15.85
23.	Tripura	87.20	3.73	1911.90	81.86	1999.10	85.59
24.	Uttar Pradesh	5176.30	4.64	11784.00	10.57	16960.30	15.21
25.	West Bengal	1363.90	2.76	6336.40	12.83	7700.30	15.59
26.	A and N Islands	24.70	12.02	67.10	32.64	91.80	44.66
27.	Chandigarh	0.00	0.06	5.00	7.50	5.00	7.56
28.	D and N Haveli	4.80	3.80	23.00	18.11	27.80	21.91
29.	Daman and Diu	1.50	2.81	7.40	13.68	8.90	16.49
30.	Delhi	45.90	4.83	20.70	2.18	66.60	7.01
31.	Lakshadweep	11.20	49.58	13.30	58.71	24.50	108.29
32.	Pondicherry	22.40	7.70	37.30	12.83	59.70	20.53
33.	CAPART	878.90		681.40		1560.30	
Total		28117.70	4.47	88005.50	14.00	116123.20	18.47

NB : The above figures relate to population covered with Sanitary latrine facility.

Source : Rajiv Gandhi National Drinking Water Mission, Department of Rural Development.

#### National Wasteland Development Board

2285. SHRI SARAT PATTANAYAK : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether Government propose to merge National Wastelands Development Board with the Ministry of Environment and Forests due to duplicity of efforts of afforestation;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No, Sir.

(b) Does not arise.

(c) The National Wastelands Development Board in the Ministry of Rural Areas and Employment and National Afforestation and Eco-development Board in the Ministry of Environment and Forests have been given separate mandates as indicated in the enclosed Statement.

#### STATEMENT

##### Mandate Given to National Wasteland Development Board

The National Wastelands Development Board will be mainly responsible for development of Wastelands in non-forest areas aimed at checking land degradation.